NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P. No.830/(MAH)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2018

NAME OF THE PARTIES: DSM Singapore Industrial Pte Ltd

Vs

Pranav Agro Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016

ORDER

TCP No.830/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 1.3.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)